

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: P & S JEWELLERY LIMITED Date of Commencement of Liquidation: 30-07-2018; List of Stakeholders as on Date: 16-10-2023; Name of IP: Mr. Vasudev Ganesh Nayak Udupi; Process Number: 1; Last 5 digit of registration number: 10043

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	9410704406	5	9407953739		2750667		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	00	0	0		0		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0		0		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	6	1235641	6	19596		1040445		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	1875221739	3	835977309		1039244430		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0		0		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0		0		<a href="#">Annexure 9</a>
Total		14	11287161786	14	10243950644	0	1043035542		